

## **The Specially Abled Children (Welfare) Bill, 2024-Introduced**

**SHRI BHARTRUHARI MAHTAB (CUTTACK):** Sir, I rise to move for leave to introduce a Bill to provide for certain measures to be undertaken by the Central and the State Governments for the welfare of specially abled children and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष : प्रश्न यह है:

कि केन्द्रीय और राज्य सरकारों द्वारा दिव्यांग बालकों के कल्याण हेतु किए जाने वाले कतिपय उपायों तथा उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**SHRI BHARTRUHARI MAHTAB:** Sir, I introduce the Bill.